

F. No. J-11017/26/2023-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 16<sup>th</sup> July, 2024

**ORDER**

The President is pleased to accept the resignation of **Shri Ankit Gupta**, Government Pleader for High Court of Delhi, with effect from **02.07.2024**.

2. Consequent upon above acceptance of resignation, the name of Shri Ankit Gupta, Advocate figuring at serial number 23 in the List 'A' of this Department's Order No. J-11017/26/2023-Judicial dated 13.03.2024, **stands omitted**.

3. Hindi version of this order will follow.



(Sher Singh Dagar)  
Joint Secretary & Legal Adviser

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. AGI/PS to Ld. SGI.
4. The Registrar, High Court of Delhi.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. Shri Ankit Gupta, Advocate.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.



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